NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT – IV

24. C.P. (IB)/701(MB)2021

CORAM:

SHRI PRABHAT KUMAR
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **06.03.2023**

Name of the Parties: Rameshwar Textile Mills Ltd
Vs
Avon Lifestyle Private Limited

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

The Court is convened through Video Conference.

1. Mr. Dhiren R. Dave, Ld. Counsel for the Petitioner present. Mr. Himanshu Vidhani, Ld. Counsel for the Respondent present.
2. Hard copies the records are not available on the bench.
3. List this matter on **24.03.2023**.

Sd/-
PRABHAT KUMAR
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)

/NP/